

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

Corrigendum
to
[Adjudication Order Ref No.: Order/SV/RM/2024-25/30382-30384]

1. Whereas, an Adjudication Order No. Order/SV/RM/2024-25/30382-30384 (hereinafter referred to as '**order**'), has been passed in the matter of Krisha Incap Services Pvt Ltd.
2. And whereas in the table given at page 1, in the aforesaid order, inadvertently typographical error has occurred w.r.t. PAN number of Noticee No. 1 viz. Krisha Incap Services Pvt Ltd. In order to rectify the same, it is hereby clarified that in the table given at page 1 of the aforesaid order, the PAN number of Krisha Incap Services Pvt Ltd. shall be read as "AAACK2230P".
3. The other contents of the Adjudication Order No. Order/SV/RM/2024-25/30382-30384 shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticee in the aforesaid order and also to SEBI.

Date: August 21, 2024
Place: Mumbai

SHASHI KUMAR VALSAKUMAR
ADJUDICATING OFFICER